

(b) the details of loans disbursed by NMDFC during the last three years is given below:—

Year	Disbursement (Rs. in crores)
2005-06	Rs. 108.11
2006-07	Rs. 112.75
2007-08	Rs. 144.12

(c) The rates of interest under the three major credit schemes being implemented by NMDFC are given below;

Term loans	6% per annum
Educational loans	3% per annum
Micro-finance	Rs. 5% per annum.

(d) The total number of beneficiaries during the last three years is 1,29,817. Since disbursements to beneficiaries and recoveries are done by the implementing agencies *viz.*, the state channelising agencies or the non-governmental organizations, the details of individual borrowers are maintained by them.

15 points programme on Sachar Committee Report

2878. SHRIMATI SUPRIYA SULE: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has set up an expert panel consisting of Union Ministries and States for effective implementation of its aggressive minority welfare agenda, as identified by the 15 point programme on Sachar Committee Report;

(b) if so, the steps the panel has taken so far;

(c) whether this panel would evolve the extent of development benefits accruing to socio-religious communities from welfare programme;

(d) if so, whether this panel has already received the report about implementation by the Central Committee and the States; and

(e) if so, the details thereof?

THE MINISTER OF MINORITY AFFAIRS (SHRI A. R. ANTULAY): (a) No, Sir.

(b) to (e). Do not arise. However, the Government has announced in June, 2006, the Prime Minister's New 15 Point Programme for the Welfare of Minorities. It envisages regular monitoring at the Central level, once in six months, by a Committee of Secretaries and then by the Cabinet. A close monitoring mechanism has also been established in a majority of the States/UTs.

Vocational and computer training for minority women

2879. SHRI ABU ASIM AZMI: Will the Minister of MINORITY AFFAIRS be pleased to state: \

(a) whether there is a proposal under active consideration of Government for formulating a scheme for vocational and computer training for women belonging to minority communities;

(b) if so, the details thereof;